

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 2314

TO BE ANSWERED ON FRIDAY 11TH MARCH, 2016
PHALGUNA 21, 1937 [SAKA]

Smuggling of Gold

2314. SHRI JAGDAMBIKA PAL:

Will the Minister of Finance be pleased to state:

- (a) the details of cases of smuggling goods detected during each of the last three years in sea and airports;
- (b) whether a large number of these cases involved smuggling or illegal transport of animals/birds, if so, the details thereof; and
- (c) the steps taken by the Government to address the problem?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

- (a) Details of cases of smuggling of goods detected during the last three years are as under:-

(Value in Rs. Crore)

Year	2012-13	2013-14	2014-15
Number of Cases	27737	27519	20218
Value	1456.96	1555.44	1793.42

- (b) No.

(c) The Government has sensitized the Customs field formations to keep constant vigil on attempts of smuggling of goods. All the customs field formations have been sensitized to be alert to prevent smuggling. Coordination is being maintained with intelligence and other law enforcement agencies by holding regular meetings with them. The inputs provided by the intelligence agencies are disseminated to the field formations for immediate action and follow up in a structured manner. Alerts and *modus-operandi* circulars are issued from time to time to prevent smuggling of goods.
